

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No.11368 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : None
For the Opposite Party : Mr. Rajnish Vardhan, A.P.P.

04/17.04.2021 The present bail application is taken up today through Video conferencing.

No one appears on behalf of the petitioner despite repeated calls, whereas Mr. Rajnish Vardhan, learned A.P.P. is present on behalf of the opposite party.

Put up this case under the appropriate heading after one week.

Rohit

(Rajesh Shankar, J.)